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C.A.No. 5841 OF 2002
ITEM No.12

Court No. 5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5841/2002(For Preliminary Directions)

HARIKRISHNA LAL

Appellant (s)

VERSUS

BABU LAL MARANDI

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

Date : 09/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)

In-Person, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.J

.SP2

Admit.

.SP1

(P.D. Balodi)
Court Master

(Radha R. Bhatia)
Court Master